

SLP(C)No. 14332-14335 OF 2003

ITEM No.56

Court No. 5

SECTION XII  
A/N MATTERS U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.14332-14335/2003

(From the judgement and order dated 11/03/2003 in OSA 23-24/03 and  
CON.4-5/2003 of The HIGH COURT OF MADRAS)

T.N. RAJASEKAR

Petitioner (s)

VERSUS

N. KASIVISWANATHAN &amp; ORS.

Respondent (s)

( With Appln(s). for stay )

( With prayer for interim relief and Office Report )

Date : 05/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)

Mr. K.B. Sounder Rajan,Adv.

For Respondent (s)

Mr. A.T.M. Sampath,Adv.

UPON hearing counsel the Court made the following

O R D E R

Perused the letter. The cases are adjourned.

(S. Thapar)

PS to Registrar

(V.P. Tyagi)

Court Master